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Title: Introduction of the Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005.

12.09 hrs.

**GOVERNMENT OF UNION TERRITORIES AND THE
GOVERNMENT OF NATIONAL CAPITAL
TERRITORY OF DELHI (AMENDMENT) BILL, 2005***

MR. SPEAKER: Now we take up Item Number 8.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): I beg to move for leave to introduce a Bill further to amend the Government of Union Territories Act, 1963 and to amend the Government of National Capital Territory of Delhi Act, 1991.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Government of Union Territories Act, 1963 and to amend the Government of National Capital Territory of Delhi Act, 1991. "

The motion was adopted.

SHRI SHIVRAJ V. PATIL : Sir, I introduce the Bill.

- Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 10.3.2005.
- Title: Need to formulate a National Waterways Project for linking the major rivers of the country.